

F. No. J-11014/3/2024-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi  
Dated the 11<sup>th</sup> March, 2024

**ORDER**

The President is pleased to engage Shri Rajdeep Mazumder, Advocate as Deputy Solicitor General of India for the High Court of Calcutta (PB) at Kolkata, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:


**High Court of Calcutta (PB) at Kolkata**

**Deputy Solicitor General of India**

Name of Advocate (Shri)	Contact Details	Enrolment No.
Rajdeep Mazumder	AC-154, Salt Lake, Sector-I, Kolkata-700064. Mob: 9831113098 Email: rajdeep.legal@gmail.com	WB/1779/2003

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OM's especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OM's are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of order will follow.

  
(Dhruva Kumar Singh)  
Chief Controller of Accounts

**Copy (through email) to:**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/Additional Secretaries and Joint Secretaries in the Department of Legal Affairs.
3. The Additional SGI for the High Court of Calcutta.
4. Dy. SGI (Sh. Dhiraj Trivedi) for High Court of Calcutta (PB) at Kolkata.
5. Registrar General of the High Court of Calcutta (PB) at Kolkata.
6. The In-charge, Branch Secretariat, Kolkata.
7. Dy. SGI, Shri Rajdeep Mazumder as mentioned herein above.
8. The Cash (LA) Section w.r.t payment of retainerhip fee to Shri Rajdeep Mazumder, Dy. SGI w.e.f the date of this order.
9. The Pay and Accounts office, Department of Legal Affairs.
10. Hindi Unit, Department of Legal Affairs.
11. To be uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'List of Dy. SGIs in various High Courts / Benches of High Courts' for the information of all concerned.
12. Office Copy.

  
(Kumar Gaurva)  
Section Officer (Judicial)  
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